

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 290/13, 291/13, 292/13, 235/13, 234/13 and 236/13**

**Dated: 28<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matters of :**

**Appeal No. 290 of 2013**

**ESP Urja Pvt. Ltd. .... Appellant(s)  
Versus  
Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. S.N.Soparkar, Sr. Adv.  
Mr Tejas Karia, Mr. Ramanuj Kumar,  
Mr. Surjendu Sarkar Das,  
Mr. Siddharth Agrawal

Counsel for the Respondent(s) : Mr. M. G. Ramachandran  
Ms. Poorva Saigal and Ms. Anushree Bardhan  
for R-2

**Appeal No. 291 of 2013**

**Azure Power (Gujarat) Pvt. Ltd. .... Appellant(s)  
Versus  
Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. S.N.Soparkar, Sr. Adv.  
Mr Tejas Karia, Mr. Ramanuj Kumar,  
Mr. Surjendu Sarkar Das,  
Mr. Siddharth Agrawal

Counsel for the Respondent(s) : Mr. M. G. Ramachandran  
Ms. Poorva Saigal and Ms. Anushree Bardhan  
for R-2

**Appeal No. 292 of 2013**

**Millennium Synergy (Gujarat) Pvt. Ltd. .... Appellant(s)  
Versus  
Gujarat Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. S.N.Soparkar, Sr. Adv.  
Mr Tejas Karia, Mr. Ramanuj Kumar,  
Mr. Surjendu Sarkar Das,  
Mr. Siddharth Agrawal

Counsel for the Respondent(s) : Mr. M. G. Ramachandran  
Ms. Poorva Saigal and Ms. Anushree Bardhan  
for R-2

**Appeal No. 235 of 2013**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)**  
**Versus**  
**Gujarat Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Ms Poorva Saigal and Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Sanjay Sen Sr. Adv.  
Ms Shikha Ohri with  
Mr S.R.Pandey, Legal Advisor for R-1  
Mr. S.N.Soparkar, Sr. Adv.  
Mr Tejas Karia, Mr. Ramanuj Kumar,  
Mr. Surjendu Sankar Das,  
Mr. Siddharth Agrawal for R-2

**Appeal No. 234 of 2013**

**Gujarat Urja Vikas Nigam Ltd. .... Appellant(s)**  
**Versus**  
**Gujarat Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Ms Poorva Saigal and Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Sanjay Sen Sr. Adv.  
Ms Shikha Ohri with  
Mr S.R.Pandey, Legal Advisor for R-1  
Mr. S.N.Soparkar, Sr. Adv.  
Mr Tejas Karia, Mr. Ramanuj Kumar,  
Mr. Surjendu Sankar Das,  
Mr. Siddharth Agrawal for R-2

**Appeal No. 236 of 2013**

**Gujarat Urja Vikas Nigam Ltd.**

**.... Appellant(s)**

**Versus**

**Gujarat Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran  
Ms Poorva Saigal and Ms. Anushree Bardhan

Counsel for the Respondent(s) : Mr. Sanjay Sen Sr. Adv.  
Ms Shikha Ohri with  
Mr S.R.Pandey, Legal Advisor for R-1  
Mr. S.N.Soparkar, Sr. Adv.  
Mr Tejas Karia, Mr. Ramanuj Kumar,  
Mr. Surjendu Sankar Das,  
Mr. Siddharth Agrawal for R-2

**ORDER**

We have heard Mr. M.G. Ramachandran by way of rejoinder submission.  
Post the matter for further submissions on **29.10.2014 at 11.00.A.M.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

*pr/jps*